

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20585/2025	MAMATA DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NARAYANPATNA /37 /2023 ) //	AOR20220001558C202500134
2	D-BLAPL/20586/2025	DOULAT SINGH GAUR VS STATE OF ODISHA	SWARAJ PATEL VS	// ) //	AOR20220000246C202500066
3	D-BLAPL/20587/2025	TOPHAN BAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	S.P.(CID-CRL),CUTTACK /5 /2023 ) //	AOR20220004018C202500001
4	D-BLAPL/20589/2025	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	R.UDAYAGIRI /62 /2009 ) //	
5	D-BLAPL/20591/2025	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	GUDARI /33 /2012 ) //	
6	D-BLAPL/20592/2025	SATYA NARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /238 /2025 ) //	
7	D-BLAPL/20594/2025	ATANU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /168 /2025 ) //	
8	D-BLAPL/20595/2025	ROHAN KUMAR BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	TITILAGARH /166 /2024 ) //	
9	D-BLAPL/20596/2025	DASARATHI BISOYI @ RAMESH @ BISHU @ ROKY @ DASARATHI @ BISOYI VS STATE OF ODISHA	DASARATHI @ BISOYI VS	THAKURGARH /217 /2024 ) //	
10	D-BLAPL/20597/2025	SIBARAM POLEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	POLASARA PS /7 /2018 ) //	
11	D-BLAPL/20601/2025	JAYANTI SAMAL VS STATE OF ODISHA	ABHAS MOHANTY VS	BONTH /19 /2025 ) //	

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12	D-BLAPL/20604/2025	BIBHUTI MALICK @ SANKARA @ BIBHUTI MALIK VS STATE OF ODISHA	ABHAS MOHANTY VS	NAIKANI-DIHI /28 /2025 () //	
13	D-BLAPL/20607/2025	RANJAN DAS @ RANAJ @ RABI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 () //	
14	D-BLAPL/20608/2025	HEMANTA PODH VS STATE OF ODISHA	KULDEEP MOHANTY VS	ATTABIRA /288 /2023 () //	AOD20240000012C202500142
15	D-BLAPL/20610/2025	T. UTTAM DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
16	D-BLAPL/20614/2025	AKSHAY NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /840 /2024 () //	
17	D-BLAPL/20619/2025	SOMANATH PRADHAN @ BABULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /169 /2025 () //	
18	D-BLAPL/20621/2025	SAROJ KUMAR DIGAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	/ /0 () //	
19	D-BLAPL/20623/2025	MILU SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BISRA /152 /2024 () //	AOR20220003722C202500117
20	D-BLAPL/20626/2025	BIKI RANJAN BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /282 /2023 () //	
21	D-BLAPL/20630/2025	TRILOCHAN NAYAK @ KALU VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 () //	
22	D-BLAPL/20631/2025	SK. GULZAR VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	INDUASTRIAL,NISA /176 /2012 () //	
23	D-BLAPL/20633/2025	TAPAN ADSULIA @ BHOI	SURYAKANTA DWIBEDI	LARAMBA /17 /2025	AOR20220001245C202500040

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20637/2025	RATIKANTA DAKUA	SURYA KANTA PRADHAN	HANDAPA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20642/2025	JASOBANTA GHOSI @ GHUSI	TUSAR KUMAR MISHRA	HEMGIR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20645/2025	DIPANKAR HALDAR	ASIT KUMAR JENA	MALKANGIRI /400 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20647/2025	JITENDRA BEHERA	JUGALA KISHORE PANDA	PAHALA /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20652/2025	SK. TAJUDDIN @ LALU	CHANDAN SAMANTARAY	JALESWAR /43 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20656/2025	NITYANANDA PRADHAN	BIJAY KUMAR BEHERA	CHANDAKA P.S. /68 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20657/2025	KISHOR @ NANDKISHOR AGARWAL	GYANA RANJAN MAHAPATRA	LAKHANPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20658/2025	MOHAMMED FAIZ AHMED	SMRUTI RANJAN ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20660/2025	RATHEESH KUMAR @ RATHEESH	RITURANJAN CHHOTARAY	JAGDALPUR /78 /2025	AOR20220003344C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20662/2025	KILLO JINU	SOUMYA KANTA TRIPATHY	CHITRAKONDA /211 /2024	AOD20240000239C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20663/2025	DHANANJAYA SAHOO	BINI MISHRA	EOW,BHUBANESWAR /2 /2025	
		VS	VS	()	

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35	D-BLAPL/20666/2025	STATE OF ODISHA (EOW) SUMANTA KUMAR BARIK @ GODHI VS	PRAFULLA KUMAR KHATEI VS	// / /0 ()	
36	D-BLAPL/20669/2025	STATE OF ODISHA KABULA @ SANJIT SETHI VS	RAJESH RANJAN SAHOO VS	// BAGHAMARI /120 /2025 ()	
37	D-BLAPL/20670/2025	STATE OF ODISHA ANIL KUMAR CHANDELIA @ HARIJAN VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /152 /2025 ()	
38	D-BLAPL/20675/2025	STATE OF ODISHA SUNIL BEHERA VS	SASWATA PATNAIK VS	// BARANGA /243 /2025 ()	AOR20220001610C202500051
39	D-BLAPL/20676/2025	STATE OF ODISHA SUBRAT KUMAR PATRA @ BAPI VS	ROHIT RANJAN RAY VS	// / /0 ()	
40	D-BLAPL/20677/2025	STATE OF ODISHA SERA @ MANORAMA NAYAK VS	ROHIT RANJAN RAY VS	// INDUSTRIAL ESTATE PS /142 /2025 ()	
41	D-BLAPL/20686/2025	STATE OF ODISHA ROHIT BARIHA VS	KUSHAL KUMAR PATEL VS	// PATNAGARH /142 /2023 ()	AOR20220002235C202500002
42	D-BLAPL/20690/2025	STATE OF ODISHA KULAMANI NAG VS	RASHMITA SAHU VS	// SINDHIKELA PS /92 /2024 ()	AOR20220002559C202500003
43	D-BLAPL/20694/2025	STATE OF ODISHA GANDUA @ SAHADEV BEHERA VS	GAJENDRANATH ROUT VS	// NIMAPADA /75 /2025 ()	AOR20220004106C202500125
44	D-BLAPL/20696/2025	STATE OF ODISHA MANTU MUKHI VS	SUDHANSU SEKHAR DASH VS	// Maitri Vihar PS /161 /2025 ()	
45	D-BLAPL/20700/2025	STATE OF ODISHA SURESH KUMAR BEHERA VS	PRANAYANEE DASMOHAPATRA VS	// TIRTOL /81 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/20708/2025	NILU DAS VS STATE OF ODISHA	AMIT BISWAL VS	// () //	
47	D-BLAPL/20710/2025	GAJI @ RABINDRA NAIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BARANGA /479 /2024 () //	AOD20240000742C202500016
48	D-BLAPL/20715/2025	SONU BHUYAN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KABISURYANAGAR /540 /2023 () //	
49	D-BLAPL/20716/2025	BULA @ SUBASH CHANDRA DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BALIKUDA /243 /2025 () //	
50	D-CMAPL/27607/2025	BASIRAM BIBI VS BHAGABAT LAL MISHRA	ADV. VS	// () //	
51	D-CMAPL/27613/2025	BASIRAM BIBI VS BHAGABATLAL MISHRA	ADV. VS	// () //	
52	D-CMP/27490/2025	GURUDUTTA SAHOO VS MADHUSUDAN SAHOO	PRAFULLA CHANDRA ACHARYA VS	// () //	
53	D-CMP/27509/2025	NASIR KHAN VS NASIR HUSSEN	CHITTA RANJAN BEHERA VS	// () //	
54	D-CMP/27578/2025	ARUN PRASAD SAHU VS BHARAT MISTRY	NIRANJAN MAHARANA VS	// () //	
55	D-CMP/27584/2025	M/S. WELLNESS RESEARCH FOUNDATION, KHURDA VS ASHOK KUMAR MOHANTY	DEBASHIS NANDA VS	// () //	
56	D-CMP/27598/2025	PRAFULLA CHANDRA PATRA VS UMESH CHANDRA MOHAPATRA	AMIT PRASAD BOSE VS	// () //	
57	D-CMP/27619/2025	DHANANJAY RATH	SOURAV SUMAN BHUYAN	//	

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		VS	VS	()	
		ADITI DAS		//	
58	D-CONTC/27457/2025	RASANANDA SAMANTARAY	ADV	//	AOR20220001490C202500010
		VS	VS	()	
		MAYADHAR BEHERA,SECRETARY, TALCHER ANGUL MERAMANDALI DEVELOPMENT AUTHORITY			
59	D-CONTC/27461/2025	PUSAPANJALI SAMANTRAY	ADV.	//	
		VS	VS	()	
		SALINI PANDIT,IAS		//	
60	D-CONTC/27472/2025	CHRDS INTEGRATED MODEL SCHOOL, SECRETARY,PALASORE	ADV. MAR DUTTA	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
61	D-CONTC/27473/2025	SANJUKTA BEHERA	ADV	//	AOR20220001535C202500121
		VS	VS	()	
		RAMESH CHANDRA SETHY,DISTRICT EDUCATION OFFICER,MALKANGIRI		//	
62	D-CONTC/27474/2025	PRAKASH CHANDRA SENAPATI	MANAS PATI	//	AOR20220001535C202500122
		VS	VS	()	
		SHALINI PANDIT, SCHOOL AND MASS EDUCATION DEPTT.		//	
63	D-CONTC/27481/2025	MAA KANDHUNI DEVI SELF HELP GROUP	ADV.	//	
		VS	VS	()	
		DIBYA JYOTI PARIDA,IAS		//	
64	D-CONTC/27492/2025	BRAJA KISHORE DAS	ADV.	//	
		VS	VS	()	
		NITYANAND BARIK,DEO,JAJPUR		//	
65	D-CONTC/27495/2025	PRADIPTA KUMAR SAHOO	ADV.	//	
		VS	VS	()	
		SANJEEB MISHRA,COMM-CUM-SECRETARY,BBSR,KHURDA		//	
66	D-CONTC/27499/2025	KANKESWAR SAHOO	ADV	//	AOR20220001727C202500092
		VS	VS	()	
		PRANAB RANJAN SAHU, DISTRICT EDUCATION OFFICER,NUAPADA		//	
67	D-CONTC/27511/2025	SUBASH CHANDRA PARIDA	ADV.	//	
		VS	VS	()	
		ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA,BBSR,KHURDA		//	
68	D-CONTC/27521/2025	DAITYARI @ DAITARI SAHU	BINAYAK MOHAPATRA	//	
		VS	VS	()	

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69	D-CONTC/27524/2025	DWIJADAS BASAK, CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE MANMATH KUMAR SAHU VS	ADV. VS	// // ()	
70	D-CONTC/27530/2025	HEMA KANTA SAY, COLLECTOR, MAYURBHANJ ANUPAMA SWAIN VS	ADV. VS	// // ()	
71	D-CONTC/27533/2025	DR. ARABINDA PADHI, I.A.S. RAMESH CHANDRA PATRA VS	ADV VS	// // ()	AOR20220001657C202500072
72	D-CONTC/27547/2025	BIBHUTI BHUSAN DASH, MD, ODISHA CONSTRUCTION CORPORATION LIMITED, BHABANI SHANKAR PANDA VS	ADV. VS	// // ()	
73	D-CONTC/27550/2025	LAXMAN BHOI, DIST. EDUCATION OFFICER, SAMBALPUR SUDEI @ SUDARSAN BEHERA VS	ADV. VS	// // ()	
74	D-CONTC/27610/2025	BIKRAM KESHARI NAYAK, O.A.S. JYOTSNAMAYEE BEURA VS	ADV. VS	// // ()	
75	D-CONTC/27623/2025	SALINI PANDIT, I.A.S. REBATI MOHANTY VS	ADV. VS	// // ()	
76	D-CRLA/20599/2025	AJAYA BARIK, D.E.O., BERHAMPUR SIDDHANT SHARMA VS	BHABANI SHANKAR DASPARIDA VS	// // ()	KHETRARAJPUR /247 /2024
77	D-CRLA/20620/2025	STATE OF ODISHA AMBUJA DEVI VS	BHABANI SHANKAR DASPARIDA VS	// // ()	SAMBALPUR VIGILANCE /73 /2009
78	D-CRLA/20687/2025	STATE OF ODISHA(VIG.) PATITAPABAN MISHRA VS	AMIYA KUMAR MOHANTY(A) VS	// // ()	RAGHUNATHPUR /256 /2024
79	D-CRLA/20707/2025	STATE OF ODISHA RANJAN TARAI VS	RAMANI KANTA PATTANAIAK VS	// // ()	KOREI /262 /2024
		STATE OF ODISHA		//	

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80	D-CRLMC/20588/2025 CRLMC/2475/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /82 /2025 () //	
81	D-CRLMC/20590/2025	KULDIP KUMAR AGRAWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	//0 () //	
82	D-CRLMC/20605/2025	PRIYANSHU BARIK @ PRIYANSU BARIK VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MAHABIROD /61 /2025 () //	
83	D-CRLMC/20613/2025	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	EKTA AGARWAL VS	CUTTACK SADAR /84 /2022 () //	AOR20220003068C202500011
84	D-CRLMC/20616/2025	JHUMMA KHAN VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	KRUSHANANDAPUR /18 /2025 () //	
85	D-CRLMC/20625/2025	RAKESH BEHERA @ BISOYI VS STATE OF ODISHA	LAMBODAR ACHARI VS	POLASARA PS /153 /2016 () //	
86	D-CRLMC/20629/2025	DIPAK PALEI @ DEEPAK KUMAR PALEI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KEONJHAR TOWN /424 /2016 () //	
87	D-CRLMC/20635/2025	SK. FURKAN @ SK. FURO VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BALASORE TOWN /92 /2025 () //	
88	D-CRLMC/20641/2025	SIBA PRASAD ROUT VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	DHAMNAGAR /129 /2025 () //	
89	D-CRLMC/20646/2025	ALOK BEHERA VS STATE OF ODISHA	DIGAMBAR SETHI VS	HARICHANDANPUR /83 /2022 () //	
90	D-CRLMC/20671/2025	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	BHADRAK RURAL /132 /2023 () //	
91	D-CRLMC/20672/2025	DASA NAYAK	ANIRUDHA DAS	KOTOAGARH /41 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/20674/2025	RANAJIT BHATACHARYA	SASWATA PATNAIK	SAHID NAGAR P.S. /189 /2023	AOR20220001610C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/20683/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /60 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/20684/2025	M/S SWARNA SAKHA ESTATES AND BUILDERS (P) LTD, <del>BBSR</del> BBSR	BITISH PRASAD PRADHAN	MANCHESWAR P.S. /214 /2021	
		VS	VS	()	
		M/S LAXMIPRIYA INFRA CON.,BBSR		//	
95	D-CRLMC/20689/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /65 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/20692/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /58 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/20695/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /68 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/20698/2025	PRADIP @ PRADEEP SENAPATI	RAMANI KANTA PATTANAIAK	KRUSHANANDAPUR /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/20699/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /69 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/20701/2025	MADAN PUJARI	TUKUNA KUMAR MISHRA	DABUGAM /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/20705/2025	SUCHISMITA NANDA	SARAT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/20706/2025	SEIKH TAJUDDIN	DEEPALI MAHAPATRA	PURUNABAZAR /85 /2017	
		VS	VS	()	

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103	D-CRLMC/20714/2025	STATE OF ODISHA SEIKH TAJUDDIN VS	DEEPALI MAHAPATRA VS	// PURUNABAZAR /71 /2017 ()	
104	D-CRLMC/20721/2025	STATE OF ODISHA MINAKETAN DAS VS	ABHISHEK DASH VS	// SAMBALPUR VIGILANCE /14 /2008 ()	
105	D-CRLMC/20722/2025	DIRECTORATE OF VIG., ODISHA UMESH CHANDRA PADHI @ UMESH CHANDRA PADHI	DEEPA MISHRA VS	// ANANDAPUR /75 /2025 ()	
106	D-CRLMC/20723/2025	STATE OF ODISHA SEIKH TAJUDDIN VS	DEEPALI MAHAPATRA VS	// PURUNABAZAR /70 /2017 ()	
107	D-CRLMC/20725/2025	STATE OF ODISHA MINAKETAN DAS VS	ABHISHEK DASH VS	// SAMBALPUR VIGILANCE /49 /2010 ()	
108	D-CRLMC/20726/2025	DIRECTORATE OF VIG.,ODISHA SEIKH TAJUDDIN VS	DEEPALI MAHAPATRA VS	// PURUNABAZAR /66 /2017 ()	
109	D-CRLMC/20727/2025	STATE OF ODISHA SEIKH TAJUDDIN VS	DEEPALI MAHAPATRA VS	// PURUNABAZAR /59 /2017 ()	
110	D-CRLMC/20728/2025	STATE OF ODISHA ARUN KUMAR AGARWAL VS	TUKUNA KUMAR MISHRA VS	// DEOGARH /111 /2016 ()	
111	D-CRLMP/20602/2025	STATE OF ODISHA DINGAR KUMBHAR VS	SAROJ RANJAN SUBUDHI VS	// //0 ()	
112	D-CRLMP/20603/2025	STATE OF ODISHA MANORANJAN SETHI VS	DEEPAK KU SAHOO VS	// //0 ()	
113	D-CRLMP/20606/2025	STATE OF ODISHA DINGAR KUMBHAR VS	SAROJ RANJAN SUBUDHI VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/20618/2025	AMAR NATH DAS VS SANDHYA MOHANTY	MAHES DAS VS	/0 () //	
115	D-CRLMP/20627/2025	URKULI TANDIA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	/0 () //	
116	D-CRLMP/20665/2025	AMARJEET MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	/0 () //	
117	D-CRLMP/20679/2025	SATYABHAMA KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/0 () //	
118	D-CRLMP/20680/2025	SATYABHAMA KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/0 () //	
119	D-CRLMP/20681/2025	BANAMALI SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	/0 () //	
120	D-CRLMP/20688/2025	BIPINI DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	/0 () //	
121	D-CRLMP/20697/2025	DINESH ACHARYA VS STATE OF ODISHA	BIDYADHAR MANSING VS	/0 () //	
122	D-CRLMP/20702/2025	CHANI PRADHAN VS STATE OF ODISHA	J.K.MISHRA 2 VS	/0 () //	
123	D-CRLREV/20720/2025	JAGANNATH BISOYI VS LINGARAJ AGRAWAL	SIDHANT KUMAR JENA VS	/0 () //	
124	D-CRLREV/20729/2025	SIBARAM NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /11 /2021 () //	
125	D-CRP/27554/2025	SUSHAMA KUMARI JENA	SURAVI MOHANTY	//	AOR20220002374C202500118

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS		
126	D-FAO/27484/2025	CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD PRIYANATH BEHERA	PRAVAT KUMAR NAYAK		//
		VS	VS		
127	D-GCRLA/20649/2025	ODISHA GRAMYA BANK, BBSR STATE OF ODISHA	ADDITIONAL STANDING COUNSEL	ADVA /35 /2014	
		VS	VS		
128	D-JCRLA/20712/2025	PRADEEP BIRO PRAMOD KUMAR SAHU	ADV.	PHULBANI TOWN /329 /2023	
		VS	VS		
129	D-MACA/27465/2025	STATE OF ODISHA THE LEGAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	RAMDAN KANUNJHO MOHANTY		//
		VS	VS		
130	D-MACA/27540/2025	SAMBARI MOHANTA TULASI JANI	KAPILA CHARAN NAYAK		//
		VS	VS		
131	D-MACA/27579/2025	PRATAP SAHUKAR M/S NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	PRAMOD KUMAR TRIPATHY		//
		VS	VS		
132	D-MACA/27635/2025	LAXMAN SAHU D.M., UNITED INDIA INSURANCE CO. LTD., KHURDASANTOSH KUMAR MOHANTY			//
		VS	VS		
133	D-MACA/27640/2025	PARSURAM DAS MANAGER( LEGAL) , M/S. NEW INDIA ASSURANCE CO. LTD., KHURDA	ADAM CLHASK		//
		VS	VS		
134	D-MATA/27553/2025	JHARANA DEVI BABLI GHATAK	ANAM CHARAN PANDA		//
		VS	VS		
135	D-MSA/27523/2025	SUBRATA GHATAK ODISHA STATE HOUSING BOARD, BBSR	GYANA RANJAN MAHAPATRA		//
		VS	VS		
136	D-RPFAM/27503/2025	JAYA KRISHNA PATRA KUNAL KUMAR MAJHI	GOPINATH MISHRA		//
		VS	VS		

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**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RPFAM/27532/2025	DAMAYANTI HEMBRUM BHABENDRA MOHANTY @ DHUNU VS SABITA MOHANTY	SAIBRATA RATH VS	// // ()	
138	D-RSA/27515/2025	PEDINTI YOSODHAMMA VS M. NANDAKISHORE@M. KRISHNA RAO	BRAHMANANDA TRIPATHY VS	// // ()	
139	D-RSA/27520/2025	AKSHYA SAHU VS HINA CHARAN SAHU	PABITRA KUMAR NAYAK VS	// // ()	
140	D-RSA/27534/2025	BASANTI DAS VS NARAYAN BEHERA	MAMATA MISHRA VS	// // ()	
141	D-RVWPET/27456/2025	STATE OF ODISHA VS DR. RAM KRISHNA PANDA	GAYATRI PATRA,A.S.C VS	// // ()	LOD20240000200C202500320
142	D-TRPCRL/20682/2025	ANKIT KUMAR DASH VS SALINI SATPATHY	MOHAMMED MUSTAQ ANSARI VS	BOLANGIR SADAR /75 /2025 // ()	
143	D-WA/27452/2025	STATE OF ODISHA VS DEBENDRA KUMAR BADHAI	GAYATRI PATRA,A.S.C VS	// // ()	LOD20240000172C202500309
144	D-WA/27454/2025	STATE OF ODISHA VS JYOTIRMAYEE NAYAK	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000194C202500321
145	D-WA/27480/2025	HOTEL BLUE LAGOON (NOW HOTEL BELFORD), BBSR VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	SMITABH MISHRA VS	// // ()	
146	D-WA/27559/2025	STATE OF ODISHA VS CHANDRAMANI ACHARYA	SUMAN PATTANAYAK,A.G.A VS	// // ()	LOD20240000200C202500321
147	D-WA/27632/2025	UNION OF BANK INDIA VS HRUSHIKESH BEHERA	SANJAT DAS VS	// // ()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/27445/2025	JYOTSNARANI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //	AOR20220001490C202500009
149	D-WP(C)/27446/2025	N. LAXMI VS PUSPALATA PRADHAN	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500117
150	D-WP(C)/27447/2025 WP(C)/18875/2025	BRAJAKISHORE BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500067
151	D-WP(C)/27448/2025	GOPAL JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
152	D-WP(C)/27449/2025	RANJEETA DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
153	D-WP(C)/27450/2025	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
154	D-WP(C)/27451/2025	GADADHAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
155	D-WP(C)/27453/2025	RAMESH KUMAR MARTHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
156	D-WP(C)/27455/2025	RABINDRA KUMAR NAYAK VS LEARNED ADDL.COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH	GOPINATH MISHRA VS	// 0 //	
157	D-WP(C)/27458/2025	S.B.I. GENERAL INSURANCE VS TANKADHAR MAJHI	GIRIJA PRASAD DUTTA VS	// 0 //	
158	D-WP(C)/27459/2025	GADADHAR MOHAPATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
159	D-WP(C)/27460/2025	DR.BHAGYASHREE PADHAN	AVIJIT MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/18837/2025	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/27462/2025	ESSEL MINING AND INDUSTRIES LTD VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// ()	
161	D-WP(C)/27463/2025	BIPIN SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// ()	AOR20220001611C202500090
162	D-WP(C)/27464/2025	BHAJAHARI BEHERA VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// ()	
163	D-WP(C)/27466/2025	M/S ADITYA CHEMICALS VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO	LAXMAN PRADHAN VS	// ()	AOD20240000968C202500007
164	D-WP(C)/27467/2025	SANTANU KUMAR KHATUA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// ()	
165	D-WP(C)/27468/2025	M/S SAI CHEMICALS VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO	LAXMAN PRADHAN VS	// ()	AOD20240000968C202500008
166	D-WP(C)/27469/2025 WP(C)/18885/2025	BHABANI PRASANNA PATTANAİK VS ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	KUNAL KUMAR SWAIN VS	// ()	
167	D-WP(C)/27470/2025	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
168	D-WP(C)/27471/2025	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
169	D-WP(C)/27475/2025	RAMESH RANJAN PANI VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// ()	
170	D-WP(C)/27476/2025	DAMODAR MAJHI VS	BADRINARAYAN PANDA VS	// ()	

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171	D-WP(C)/27477/2025	STATE OF ODISHA TAPAN CHANDRA DAS VS	LALATENDU SAMAL VS	// // ()	
172	D-WP(C)/27478/2025	STATE OF ODISHA THE EXECUTIVE ENGINEER ELECTRICAL, TPNODL VS	SURESH CHANDRA DASH VS	// // ()	AOD20240000953C202500019
173	D-WP(C)/27479/2025	M/S SHREE BIJAYA ICE PLANT SANTOSH PRASAD DASH VS	KHIROD CHANDRA MAJHI VS	// // ()	
174	D-WP(C)/27482/2025	R.T.O.BALASORE SANTOSH DAS VS	KHIROD CHANDRA MAJHI VS	// // ()	
175	D-WP(C)/27483/2025	R.T.O.BBSR BINOD KUMAR BARALA VS	KHIROD CHANDRA MAJHI VS	// // ()	
176	D-WP(C)/27485/2025	R.T.O.CUTTACK AKHAYA DALAI VS	SUJATA DASH VS	// // ()	
177	D-WP(C)/27486/2025	SATYANARAYAN ROUT UNION OF INDIA VS	DIPTI RANJAN BHOKTA VS	// // ()	
178	D-WP(C)/27487/2025	DR. MANOJ KUMAR DAS NIRMAL PAL VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500031
179	D-WP(C)/27488/2025	STATE OF ODISHA BENUDHAR ROUT VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500091
180	D-WP(C)/27489/2025	STATE OF ODISHA SMRUTIRANJAN BISWAL VS	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202500058
181	D-WP(C)/27491/2025	STATE OF ODISHA SUMITRA PRADHAN VS	PRONOY MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/27493/2025	CHANDAN KUMAR JENA VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// ()	
183	D-WP(C)/27494/2025	KISMATUN BIBI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
184	D-WP(C)/27496/2025	BRAMHANANDA BISOI VS DIRECTOR GENERAL OF FIRE SERVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA, CUTTACK	BIPIN KUMAR NAYAK VS	// () //	
185	D-WP(C)/27497/2025 WP(C)/18876/2025	LALA DEBASIS RAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500074
186	D-WP(C)/27498/2025	ARUGUL SRINIBAS DORA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// () //	AOR20220001586C202500059
187	D-WP(C)/27500/2025	ANIL KUMAR BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
188	D-WP(C)/27501/2025	GOVERNING BODY PANCHAYAT SAMITI COLLEGE GAYSIANBARMOHRA VS STATE OF ODISHA	GAYSIANBARMOHRA VS	// () //	
189	D-WP(C)/27502/2025	PREMANANDA HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
190	D-WP(C)/27504/2025	AJAYA KUMAR BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// () //	
191	D-WP(C)/27505/2025	BIRENDRA MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
192	D-WP(C)/27506/2025	HRUSIKESH GAHIR VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
193	D-WP(C)/27507/2025	KALAKAR MAHANTA	RANJIT SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/27508/2025	LATIKA BEJ	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
195	D-WP(C)/27510/2025	NANDA KISHORE BADAIAK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/27512/2025	RAJKISHORE JENA	PRANGYANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/27513/2025	NAKULADHAR NAIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/27514/2025	SASHIKANTA BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/27516/2025	TAMANNA PATANAIAK	AVIJIT PATNAIK	//	
		VS	VS	0	
		ENGINEER IN CHIEF, WORKS DEPT., ODISHA, BBSR		//	
200	D-WP(C)/27517/2025	KUNI @ TUNI NAYAK	SUVASHISH PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/27518/2025	MANOJ KUMAR BHATRA	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
202	D-WP(C)/27519/2025	DEBAKANTA BEHERA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/27522/2025	BIBEKANANDA KAR	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/27525/2025	RAJA KISHORE JENA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/27526/2025	STATE OF ODISHA SUBASINI GAN VS	ANJAN KUMAR BISWAL VS	// // 0	
206	D-WP(C)/27527/2025	STATE OF ODISHA SURESH CHANDRA SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
207	D-WP(C)/27528/2025	STATE OF ODISHA SOUBHAGYA RANJAN BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
208	D-WP(C)/27529/2025	STATE OF ODISHA BISSNUPRIYA BASTI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
209	D-WP(C)/27531/2025	STATE OF ODISHA PRAKASHINI MOHANTY VS	MANASI PANDA VS	// // 0	
210	D-WP(C)/27535/2025	STATE OF ODISHA MIHIR KUMAR MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0	
211	D-WP(C)/27536/2025	STATE OF ORISSA M/S UTKAL SUPPLIERS, GANJAM VS	SUDARSHAN NANDA VS	// // 0	
212	D-WP(C)/27537/2025	VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH BURLA, SAMBALPUR PURNIMA MOHANTY VS	TUSHAR KANTA NAYAK VS	// // 0	
213	D-WP(C)/27538/2025	STATE OF ODISHA RABINARAYAN MISHRA VS	HRUDANANDA MOHAPATRA VS	// // 0	
214	D-WP(C)/27539/2025	STATE OF ODISHA DR. GAUTAM SAHOO VS	LALIT KUMAR MAHARANA VS	// // 0	
215	D-WP(C)/27541/2025	STATE OF ODISHA RABINARAYAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //	

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216	D-WP(C)/27542/2025	DURJYODHAN MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
217	D-WP(C)/27543/2025	NIRANJAN BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
218	D-WP(C)/27544/2025	HARAPRASAD MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
219	D-WP(C)/27545/2025	RAJA KUMAR BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
220	D-WP(C)/27546/2025	EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, BBSR VS GAYATRI KAR	BSR LIT KUMAR MAHARANA VS	// 0 //	
221	D-WP(C)/27548/2025	POOJA PATRA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
222	D-WP(C)/27549/2025	SREEKANTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
223	D-WP(C)/27551/2025	RAJANIKANTA PATTANAIAK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //	
224	D-WP(C)/27552/2025	SANJUKTA SAHU VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
225	D-WP(C)/27555/2025	AMARENDRA PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
226	D-WP(C)/27556/2025	JAGANNATH PATRI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
227	D-WP(C)/27557/2025	NABAKISHORE BEHERA	SRINIBASH SATAPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/27558/2025	CHITTARANJAN MOHANTY	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
229	D-WP(C)/27560/2025	LUXMI TEA CO PRIVATE LTD, KOLKATA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/27561/2025	SAROJ KUMAR MOHANTY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/27562/2025	MANOJ KUMAR GIRI	AMIYA RANJAN SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/27563/2025	NILAMANI BARIK	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/27564/2025	HARAMOHAN SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/27565/2025	M/S.BIGYAN CHOUDHURY, CUTTACK	KAJAL SAHOO	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, TERRITORIAL RANGE, CUTTACK-II		//	
235	D-WP(C)/27566/2025	NIMAI CHARAN SAHOO	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/27567/2025	SARAT KUMAR MOHANTY	SADASIVA PATRA (1)	//	AOD20230000737C202500057
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/27568/2025	KANAK BEHERA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/27569/2025	JHUNU KANHAR	KURESH PRASAD DASH	//	AOR20220001390C202500049
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/27570/2025	STATE OF ODISHA DR.SARAT KUMAR PARHI VS	SANJAY KUMAR DAS VS	// // 0	
240	D-WP(C)/27571/2025	STATE OF ODISHA JAGANNATH PATRI VS	BHASKAR CHANDRA PANDA VS	// // 0	
241	D-WP(C)/27572/2025	STATE OF ODISHA HARAMOHAN SAHOO VS	BHASKAR CHANDRA PANDA VS	// // 0	
242	D-WP(C)/27573/2025	STATE OF ODISHA SANGEETA PATTNAIK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0	
243	D-WP(C)/27574/2025	STATE OF ODISHA SWAPAN KRISHNA MANDAL VS	SAPAN KUMAR PAL VS	// // 0	
244	D-WP(C)/27575/2025	STATE OF ODISHA DUKHU KISAN VS	KABIR KUMAR JENA VS	// // 0	AOD20240000733C202500012
245	D-WP(C)/27576/2025	STATE OF ODISHA PARDESHI KISSAN VS	RASHMI NARAYAN PATNAIK VS	// // 0	
246	D-WP(C)/27577/2025	STATE OF ODISHA BALARAM PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // 0	
247	D-WP(C)/27580/2025	STATE OF ODISHA SAROJ KUMAR SAHU VS	SIDHANT DAS VS	// // 0	
248	D-WP(C)/27581/2025	GOVT. COLLEGE OF ENGINEERING, KEONJHAR SUVENDU SEKHAR ROUT VS	GYANA RANJAN SETHI VS	// // 0	
249	D-WP(C)/27582/2025	STATE OF ODISHA GAGAN BIHARI BEURA VS	BHASKAR CHANDRA PANDA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/27583/2025	BABITA KHEMUNDU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
251	D-WP(C)/27585/2025	BISHNU CHARAN PATRI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
252	D-WP(C)/27586/2025	M/S GHANASHYAM MISHRA AND SONS PRIVATE LIMITED VS STATE OF ODISHA	PRASANNA SARANGI VS	// 0 //	
253	D-WP(C)/27587/2025	SANJAY KUMAR MALLICK VS STATE HEAD, INDUSIND BANK LTD. MANORAMA ESTATE, BBSR	BRAJA MOHAN SARANGI VS	// 0 //	
254	D-WP(C)/27588/2025	KARIK SAHU VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //	
255	D-WP(C)/27589/2025	AMULYA MOHANTY VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
256	D-WP(C)/27590/2025	SAILENDRI SI VS STATE OF ODISHA	MANAS RANJAN DASH VS	// 0 //	AOR20220002374C202500119
257	D-WP(C)/27591/2025	AMULYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
258	D-WP(C)/27592/2025	RAJESH PARIDA VS UNION OF INDIA	RAVI SHANKAR SAMAL VS	// 0 //	
259	D-WP(C)/27593/2025	SATYABANTA PRADHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //	
260	D-WP(C)/27594/2025	DR.ASHOK KUMAR NANDA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
261	D-WP(C)/27595/2025	MAHESH KUMAR PADHY @ PADHI	RASHMIKANTA MAHALIK	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/27596/2025	MAHENDRA KUMAR PADHY SURAJIT KUMAR BAGH	NIRANJAN LENKA	//	
		VS	VS	0	
263	D-WP(C)/27597/2025	STATE OF ODISHA MANOJ KUMAR PARIDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
264	D-WP(C)/27599/2025	STATE OF ODISHA GANESH PRASAD KAR	MITHUN DAS	//	
		VS	VS	0	
265	D-WP(C)/27600/2025	STATE OF ODISHA SARATA CHANDRA MAHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
266	D-WP(C)/27601/2025	STATE OF ODISHA HARIHARA PADHY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
267	D-WP(C)/27602/2025	TATA MOTOR FINANCE LIMITED PABITRA SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
268	D-WP(C)/27603/2025	STATE OF ORISSA ANKURA MAHANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
269	D-WP(C)/27604/2025	STATE OF ODISHA MANI ROUT	SUBASH CHANDRA RATH	//	
		VS	VS	0	
270	D-WP(C)/27605/2025	STATE OF ODISHA GURI @ GOURI CHALAN	ARIJEET MISHRA	//	
		VS	VS	0	
271	D-WP(C)/27606/2025	COLLECTOR, KORAPUT SATYABRATA PATRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
272	D-WP(C)/27608/2025	STATE OF ODISHA BASANTI MUDULI	ARIJEET MISHRA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/27609/2025	COLLECTOR, KORAPUT RAMA KANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	
274	D-WP(C)/27611/2025	BALABHADRA MOHANTY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
275	D-WP(C)/27612/2025	PRAMODINI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
276	D-WP(C)/27614/2025	ASHUTOSH JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
277	D-WP(C)/27615/2025	TARANI KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
278	D-WP(C)/27616/2025	BUTU MUDULI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
279	D-WP(C)/27617/2025	PURANDAR MAHAKUD VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
280	D-WP(C)/27618/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
281	D-WP(C)/27620/2025	KAILAS CHALN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
282	D-WP(C)/27621/2025	RAJ KISHORE SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
283	D-WP(C)/27622/2025	KUMUDA CHANDRA PANDA VS ACCOUNTANT GENERAL, BBSR	BIDYADHAR MANSING VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/27624/2025	RADHA PANGI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
285	D-WP(C)/27625/2025	M/S SURYANSU INDUSTRIAL ENGINEERING PVT.LTD VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ABISIT KUMAR DASH VS	// 0 //	
286	D-WP(C)/27626/2025	SUDHAKAR PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
287	D-WP(C)/27627/2025	BATI DORA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
288	D-WP(C)/27628/2025	M/S SURYANSU INDUSTRIAL ENGINEERING PVT.LTD VS COMMISSIONER GST AND CENTRAL EXCISE ROURKELA	ABISIT KUMAR DASH VS	// 0 //	
289	D-WP(C)/27629/2025	LINGA KANHAR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
290	D-WP(C)/27630/2025	JANAKALYAN ORGANISATION FOR SOCIAL ACTIVITIES VS STATE OF ODISHA	<del>THE HON'BLE MR. JUSTICE ANURAG KUMAR</del> VS	// 0 //	
291	D-WP(C)/27631/2025	GOBINDA KHILLO VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
292	D-WP(C)/27633/2025	VINO REGALIA (INDIA), PRIVATE LIMITED, BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
293	D-WP(C)/27634/2025	SASHANKA SEKHAR PRADHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
294	D-WP(C)/27636/2025	RAJU MUDULI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
295	D-WP(C)/27637/2025	PURUSOTTAM MUDULI	ARIJEET MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR, KORAPUT		//	
296	D-WP(C)/27638/2025	M/S. ASIAN SUPER SPECIALITY HOSPITAL ENTERPRISES	ASHUTOSH KUMAR DASH	//	
		VS	VS	()	
		COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
297	D-WP(C)/27639/2025	NARAYAN CHANDRA BARIK	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		THE B.M.SHRIRAM LIFE INSURANCE COMPANY LTD., BALASORE		//	
298	D-WPCRL/20593/2025	DIPTI MAYEE PATI	PITAMBAR JENA	PATNA /67 /2025	
	WPCRL/88/2025	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WPCRL/20673/2025	PRATIMA SAHU	JANMEJAYA KATIKIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/20598/2025	K. SANKAR @ K. SANKRI @ KANDI SANKAR RAO	BIRAJA PRASANNA DAS	RAYAGADA TOWN /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/20600/2025	NRUSINGHA BEHERA	SAMBEET PATTANAYAK	NIMAPADA /222 /2023	AOR20220001591C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/20609/2025	AJIT NAIK	CHIRANJIB ROUT	TALCHER TOWN /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/20611/2025	PRANAB KUMAR BISWAL	BISWABHUSAN DAS	AUL /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/20612/2025	SUBRAT SENAPATI @ DHAN	BISWABHUSAN DAS	AUL /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/20615/2025	SARWAN KUMAR SINGH	BHABANI SHANKAR DASPARIDA	JHARSUGUDA SADAR /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/20617/2025	ABHIMANYOU PARIDA	SATYAJIT MOHAPATRA	SATYABADI /211 /2025	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
307	D-ABLAPL/20622/2025	STATE OF ODISHA PRANAKRUSHNA BISWAL VS	KAUSHAL HUSSAIN VS	// / /0 ()	
308	D-ABLAPL/20624/2025	STATE OF ODISHA GAGAN MALICK VS	KASHINATH PATTANAİK VS	// PARADEEP LOCK /209 /2025 ()	
309	D-ABLAPL/20628/2025	STATE OF ODISHA SHARMILA NAYAK VS	HIMANSU BHUSAN SUTAR VS	// RAJKANIKA /219 /2025 ()	
310	D-ABLAPL/20632/2025	STATE OF ODISHA KANAN BIHARI SAHOO VS	DILLIP KUMAR PRADHAN VS	// CUTTACK VIGILANCE /15 /2025 ()	
311	D-ABLAPL/20634/2025	STATE OF ODISHA(VIG.) PRAVATI PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// KHANDAGIRI P.S. /687 /2024 ()	
312	D-ABLAPL/20636/2025	STATE OF ODISHA BINOD SAHOO VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /174 /2025 ()	
313	D-ABLAPL/20638/2025	STATE OF ODISHA BIGNESWAR BARIK VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /203 /2025 ()	
314	D-ABLAPL/20639/2025	STATE OF ODISHA ABDUL LAFIT KHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /143 /2025 ()	
315	D-ABLAPL/20640/2025	STATE OF ODISHA RAKESH KU AGRAHARI VS	SATYA RANJAN MULIA VS	// MANGALPUR /161 /2025 ()	
316	D-ABLAPL/20643/2025	STATE OF ODISHA SOMANATH SAHOO @ KAJU VS	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 ()	
317	D-ABLAPL/20644/2025	STATE OF ODISHA TUSHAR KUMAR NAIK @ TAPI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// DHENKANAL TOWN /247 /2025 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-ABLAPL/20648/2025	MANARANJAN KUANR VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /211 /2025 () //	
319	D-ABLAPL/20650/2025	SAROJ SING VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 () //	
320	D-ABLAPL/20651/2025	KATRA SING @ BAPUNI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 () //	
321	D-ABLAPL/20653/2025	LALA BASANTI RAY VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	TANGI /180 /2025 () //	
322	D-ABLAPL/20654/2025	DANDA SWAIN @ SAMYA RANJAN SAHU VS STATE OF ODISHA	HARAPRASAD PANDA VS	KUAKHIA /248 /2025 () //	
323	D-ABLAPL/20655/2025 ABLAPL/8073/2025	DUSMANTA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAGHAMARI /123 /2025 () //	
324	D-ABLAPL/20659/2025	LINKON BHOL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /116 /2025 () //	
325	D-ABLAPL/20661/2025	SANJAYA NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /217 /2025 () //	
326	D-ABLAPL/20664/2025	SAMARJEET DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /64 /2025 () //	
327	D-ABLAPL/20667/2025	AJIT NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /430 /2025 () //	
328	D-ABLAPL/20668/2025	LAXMAN LENKA @ LAXMAN CHANDRA LENKA VS STATE OF ODISHA	SITIKANT MISHRA VS	RAGHUNATHPUR /132 /2025 () //	
329	D-ABLAPL/20678/2025	PRABHAT BHUYAN	RAKESH BEHERA	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/20685/2025	KYABIS PRADHAN @ KYABISH PRADHAN	PRAMOD CHANDRA SEJPADA	KHAJURIPADA /175 /2024	AOR20220001394C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/20691/2025	TUNI SAHOO @ SAGARIKA SAHOO	AMLAN SHAKTI PAUL	BEGUNIA P.S. /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/20693/2025	BISHAL NAYAK	AMLAN SHAKTI PAUL	KHURDA PS /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/20703/2025	MANGARAJ MALLIK	PRIYA RANJAN MISHRA	BHADRAK TOWN /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/20704/2025	PUSPANJALI PATRA	SARAT KUMAR JENA	SAHID NAGAR P.S. /319 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/20709/2025	JITUEL ANAND @ AJIT ANANDA	AMIT BISWAL	R.UDAYAGIRI /73 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/20711/2025	SUKANTI MISHRA	JAYDEEP PAL	MAHILA P.S.(BBSR) /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/20713/2025	SAHILDDIN AHMED	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/20717/2025	JAHUR ALLI KHAN	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/20718/2025	PHAKURA ALLI KHAN @ FAK ALLI	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/20719/2025	SK. AKRAM @ AKRAM	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/07/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-ABLAPL/20724/2025	STATE OF ODISHA KARMA ORAOAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// KOIDA /112 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :09/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/23/2018 ARBA/23/2018	M/S.ORIENT PAPER INDUSTRIES LTD. MP	M/S.DEEPAK KU.PANI	14/2025
2	D-WPCRL/20673/2025 WPCRL/ /	PRATIMA SAHU MP	JANMEJAYA KATIKIA	21/2025
3	D-CRP/27554/2025 CRP/ /	SUSHAMA KUMARI JENA MP	SURAVI MOHANTY	51/2025
4	D-TRPCRL/20682/2025 TRPCRL/ /	ANKIT KUMAR DASH MP	MOHAMMED MUSTAQ ANSARI	61/2025
5	D-MSA/27523/2025 MSA/ /	ODISHA STATE HOUSING BOARD, BBSR MP	GYANA RANJAN MAHAPATRA	74/2025
6	D-MSA/27523/2025 MSA/ /	ODISHA STATE HOUSING BOARD, BBSR MP	GYANA RANJAN MAHAPATRA	75/2025
7	D-MSA/27523/2025 MSA/ /	ODISHA STATE HOUSING BOARD, BBSR MP	GYANA RANJAN MAHAPATRA	76/2025
8	D-FA/186/1997 FA/186/1997	ORISSA WAKFS BOARD MP	M/S.MD.FAYAZ	95/2025
9	D-FA/186/1997 FA/186/1997	ORISSA WAKFS BOARD MP	M/S.MD.FAYAZ	96/2025
10	D-FA/186/1997 FA/186/1997	ORISSA WAKFS BOARD MP	M/S.MD.FAYAZ	97/2025
11	D-JCRLA/26/2021 JCRLA/26/2021	SUKUTA@PRADEEP MALIK MP	SK.ZAFARULLA	151/2025
12	D-CRLMP/20618/2025 CRLMP/ /	AMAR NATH DAS MP	MAHES DAS	152/2025
13	D-CRLMP/14675/2025 CRLMP/650/2025	GOMATI JENA MP	ANIRUDHA DAS	153/2025
14	D-CONTC/5570/2023 CONTC/5570/2023	KANHU CHARAN JENA MP	LAXMIKANTA MOHANTY	244/2025
15	D-RVWPET/27456/2025 RVWPET/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	260/2025
16	D-RVWPET/27456/2025 RVWPET/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	261/2025
17	D-RVWPET/27456/2025 RVWPET/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	262/2025
18	D-RVWPET/26187/2025 RVWPET/ /	KEDAR NATH SWAIN MP	MANORANJAN MISHRA	263/2025
19	D-RPFAM/27532/2025 RPFAM/ /	BHABENDRA MOHANTY @ DHUNU MP	SAIBRATA RATH	297/2025
20	D-CMAPL/27607/2025 CMAPL/ /	BASIRAM BIBI MP	ADV.	356/2025
21	D-CMAPL/27613/2025 CMAPL/ /	BASIRAM BIBI MP	ADV.	357/2025
22	D-CRLREV/5056/2025 CRLREV/90/2025	RINKU PIDISIKA@PERISIKA MP	BIRAJA PRASANNA DAS	547/2025
23	D-CRLREV/453/2021 CRLREV/453/2021	MOTILAL GADABA MP	ARIJEET MISHRA	548/2025
24	D-CRLREV/20489/2025 CRLREV/ /	GYANADA PRASANNA SAHOO MP	BICHITRA NARAYANA SATAPATHY	549/2025
25	D-CRLREV/20071/2025 CRLREV/340/2025	NILU SWAIN MP	MANAS RANJAN BAUG	550/2025
26	D-CRLREV/20073/2025	NILANCHALA PATRA	MANAS RANJAN BAUG	

	CRLREV/341/2025	MP		551/2025
27	D-CRLREV/20720/2025	JAGANNATH BISOYI	SIDHANT KUMAR JENA	
	CRLREV/ /	MP		552/2025
28	D-CRLREV/20729/2025	SIBARAM NAYAK	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		553/2025
29	D-BLAPL/14710/2025	NILANCHI DIGAL	AMITAV TRIPATHY	
	BLAPL/5180/2025	MP		759/2025
30	D-BLAPL/20656/2025	NITYANANDA PRADHAN	BIJAY KUMAR BEHERA	
	BLAPL/ /	MP		760/2025
31	D-BLAPL/7308/2025	ASRAFUL MANDAL	MD ARIF KHAN	
	BLAPL/3018/2025	MP		761/2025
32	D-RSA/15490/2025	RAJENDRA KUMAR SAHU	DEBARAJ MOHANTY	
	RSA/213/2025	MP		949/2025
33	D-RSA/373/2018	NALIN KU.RAM	AMIT PRASAD BOSE	
	RSA/373/2018	MP		950/2025
34	D-RSA/27515/2025	PEDINTI YOSODHAMMA	BRAHMANANDA TRIPATHY	
	RSA/ /	MP		951/2025
35	D-RSA/27515/2025	PEDINTI YOSODHAMMA	BRAHMANANDA TRIPATHY	
	RSA/ /	MP		952/2025
36	D-RSA/27520/2025	AKSHYA SAHU	PABITRA KUMAR NAYAK	
	RSA/ /	MP		953/2025
37	D-RSA/46655/2024	GOLAP CHANDRA PATEL	AJIT KUMAR TRIPATHY	
	RSA/402/2024	MP		954/2025
38	D-RSA/46655/2024	GOLAP CHANDRA PATEL	AJIT KUMAR TRIPATHY	
	RSA/402/2024	MP		955/2025
39	D-RSA/551/2023	PARSURAM DASH	AKSHAYA KUMAR SAHOO	
	RSA/551/2023	MP		956/2025
40	D-RSA/241/2013	NIRUPAMA SAMAL	M/S.AJODHYA R.DASH	
	RSA/241/2013	MP		957/2025
41	D-CMP/16386/2025	M/S. KALINGA INSULATION, JAGATSINGHPUR		
	CMP/631/2025	MP		1015/2025
42	D-CMP/27490/2025	GURUDUTTA SAHOO	PRAFULLA CHANDRA ACHARYA	
	CMP/ /	MP		1016/2025
43	D-CMP/27509/2025	NASIR KHAN	CHITTA RANJAN BEHERA	
	CMP/ /	MP		1017/2025
44	D-CMP/1214/2022	RABINDRANATH SENAPATI		
	CMP/1214/2022	MP		1018/2025
45	D-CMP/27584/2025	M/S. WELLNESS RESEARCH FOUNDATION	<del>DEBARAJ SAHOO</del> NANDA	
	CMP/ /	MP		1019/2025
46	D-CMP/27598/2025	PRAFULLA CHANDRA PATRA	AMIT PRASAD BOSE	
	CMP/ /	MP		1020/2025
47	D-CMP/27619/2025	DHANANJAY RATH	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1021/2025
48	D-ABLAPL/15274/2025	BABU @ PRAMOD KUMAR BISWAL		
	ABLAPL/6204/2025	MP		1298/2025
49	D-ABLAPL/11554/2025	MANAS NAIK @ MANAS CHANDRA NAIK @ NARESH CHANDRA NAIK		
	ABLAPL/4435/2025	MP		1299/2025
50	D-ABLAPL/15562/2025	ABHISEK ROUSTRAY		
	ABLAPL/6256/2025	MP		1300/2025
51	D-ABLAPL/31951/2024	RAHUL PRATAP RAY		
	ABLAPL/11964/2024	MP		1301/2025
52	D-ABLAPL/14840/2025	SAGAR BEHERA		
	ABLAPL/5981/2025	MP		1302/2025
53	D-ABLAPL/18502/2019	GITANJALI MALIK	ARUN KUMAR DAS 1	
	ABLAPL/18502/2019	MP		1303/2025
54	D-ABLAPL/31897/2024	MANOJ KUMAR DIGAL @ MANOJ DIGAL		
	ABLAPL/12071/2024	MP		1304/2025
55	D-ABLAPL/14478/2025	RAKESH DAS @ NATI		
	ABLAPL/5708/2025	MP		1305/2025
56	D-ABLAPL/18586/2025	BANDHUA @ DINABANDHU MARTHA		
	ABLAPL/7405/2025	MP		1306/2025
57	D-ABLAPL/10406/2025	SARASWATI BEHERA		
	ABLAPL/4042/2025	MP		1307/2025

58	D-ABLAPL/10403/2025 ABLAPL/4060/2025	PARBATI BEHERA MP		1308/2025
59	D-CRLMC/20570/2025 CRLMC/ /	BIJAYA KUMAR ROUT MP	BIKASH MISHRA	1765/2025
60	D-CRLMC/20629/2025 CRLMC/ /	DIPAK PALEI @ DEEPAK KUMAR PALEI MP	PRASANTA KUMAR SAHOO	1766/2025
61	D-CRLMC/20635/2025 CRLMC/ /	SK. FURKAN @ SK. FURO MP	SURYASNATA MOHAPATRA	1767/2025
62	D-CRLMC/20635/2025 CRLMC/ /	SK. FURKAN @ SK. FURO MP	SURYASNATA MOHAPATRA	1768/2025
63	D-CRLMC/20437/2025 CRLMC/2473/2025	SANTOSH PRADHAN MP	JYOTIRMOY MOHAPATRA	1769/2025
64	D-CRLMC/12261/2025 CRLMC/1647/2025	BINAYA CHHATIA MP		1770/2025
65	D-CRLMC/20671/2025 CRLMC/ /	GAJENDRA DAS MP	SUSANTA KUMAR MISHRA	1771/2025
66	D-CRLMC/20672/2025 CRLMC/ /	DASA NAYAK MP	ANIRUDHA DAS	1772/2025
67	D-CRLMC/20674/2025 CRLMC/ /	RANAJIT BHATACHARYA MP	SASWATA PATNAIK	1773/2025
68	D-CRLMC/20684/2025 CRLMC/ /	M/S SWARNA SAKHA ESTATES AND BUILDERS (P) LTD., BILASPUR MP	SANTOSH PRADHAN	1774/2025
69	D-CRLMC/20701/2025 CRLMC/ /	MADAN PUJARI MP	TUKUNA KUMAR MISHRA	1775/2025
70	D-CRLMC/20721/2025 CRLMC/ /	MINAKETAN DAS MP	ABHISHEK DASH	1776/2025
71	D-CRLMC/20725/2025 CRLMC/ /	MINAKETAN DAS MP	ABHISHEK DASH	1777/2025
72	D-CRLMC/20728/2025 CRLMC/ /	ARUN KUMAR AGARWAL MP	TUKUNA KUMAR MISHRA	1778/2025
73	D-MACA/27579/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., SAMBALPUR MP	PRASANTA KUMAR TRIPATHY	1800/2025
74	D-MACA/27579/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., SAMBALPUR MP	PRASANTA KUMAR TRIPATHY	1801/2025
75	D-MACA/27635/2025 MACA/ /	D.M., UNITED INDIA INSURANCE CO. LTD., KURUSA MP	KNURSA KUMAR MOHANTY	1802/2025
76	D-MACA/27635/2025 MACA/ /	D.M., UNITED INDIA INSURANCE CO. LTD., KURUSA MP	KNURSA KUMAR MOHANTY	1803/2025
77	D-MACA/27640/2025 MACA/ /	MANAGER( LEGAL) , M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	SUBRANCHO CHHAI	1804/2025
78	D-CRLA/31462/2024 CRLA/1051/2024	ABINASH DIGAL@PAPUN DIGAL MP	MAHES DAS	1854/2025
79	D-CRLA/1110/2025 CRLA/68/2025	SANIA@SANYASI RAUTA MP	SUJIT KUMAR PATTNAIK	1855/2025
80	D-CRLA/8239/2025 CRLA/482/2025	KHILO RANJU@CHANTI@BISHANT@BINORSA MP	PRASANTA KUMAR JENA	1856/2025
81	D-CRLA/20620/2025 CRLA/ /	AMBUJA DEVI MP	BHABANI SHANKAR DASPARIDA	1857/2025
82	D-CRLA/20620/2025 CRLA/ /	AMBUJA DEVI MP	BHABANI SHANKAR DASPARIDA	1858/2025
83	D-CRLA/101/2008 CRLA/101/2008	DAMODAR BEJ MP	SOUDAMINI MAHANKUNDA	1859/2025
84	D-CRLA/20687/2025 CRLA/ /	PATITAPABAN MISHRA MP	AMIYA KUMAR MOHANTY(A)	1860/2025
85	D-CRLA/20687/2025 CRLA/ /	PATITAPABAN MISHRA MP	AMIYA KUMAR MOHANTY(A)	1861/2025
86	D-CRLA/20707/2025 CRLA/ /	RANJAN TARAI MP	RAMANI KANTA PATTANAIAK	1862/2025
87	D-CRLA/20707/2025 CRLA/ /	RANJAN TARAI MP	RAMANI KANTA PATTANAIAK	1863/2025
88	D-WA/27452/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	3128/2025
89	D-WA/27452/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	

	WA/ /	MP		3129/2025
90	D-WA/27454/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3130/2025
91	D-WA/27454/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3131/2025
92	D-WA/27480/2025	HOTEL BLUE LAGOON (NOW HOTEL BELFORD)	ABHISWISHRA	
	WA/ /	MP		3132/2025
93	D-WA/27480/2025	HOTEL BLUE LAGOON (NOW HOTEL BELFORD)	ABHISWISHRA	
	WA/ /	MP		3133/2025
94	D-WA/27480/2025	HOTEL BLUE LAGOON (NOW HOTEL BELFORD)	ABHISWISHRA	
	WA/ /	MP		3134/2025
95	D-WA/19718/2025	ANJALEE ROUTHAY	SAMEER KUMAR DAS	
	WA/ /	MP		3135/2025
96	D-WA/27632/2025	UNION OF BANK INDIA	SANJAT DAS	
	WA/ /	MP		3136/2025
97	D-WA/27632/2025	UNION OF BANK INDIA	SANJAT DAS	
	WA/ /	MP		3137/2025
98	D-WA/27559/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3138/2025
99	D-WA/27559/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3139/2025
100	D-WA/27559/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3140/2025
101	D-WP(C)/27449/2025	RANJEETA DIGAL	JAGANNATH BHUYAN	
	WP(C)/ /	MP		11403/2025
102	D-WP(C)/27448/2025	GOPAL JENA	GOPINATH MISHRA	
	WP(C)/ /	MP		11404/2025
103	D-WP(C)/902/2025	DHARITRI ROUT	GIRISH CHANDRA SAHU	
	WP(C)/1190/2025	MP		11405/2025
104	D-WP(C)/27446/2025	N. LAXMI	MANAS RANJAN BAUG	
	WP(C)/ /	MP		11406/2025
105	D-WP(C)/24753/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGICHSUBIPALICK	M/S.AMITABH MISHRA	
	WP(C)/17064/2025	MP		11407/2025
106	D-WP(C)/30457/2023	DIBYAHUTI RAY	BIJAYA KUMAR BEHERA 1	
	WP(C)/30457/2023	MP		11408/2025
107	D-WP(C)/27447/2025	BRAJAKISHORE BEHERA	MANOJ PANIGRAHI	
	WP(C)/18875/2025	MP		11409/2025
108	D-WP(C)/27458/2025	S.B.I. GENERAL INSURANCE	GIRIJA PRASAD DUTTA	
	WP(C)/ /	MP		11410/2025
109	D-WP(C)/53130/2024	GOURAV DAS		
	WP(C)/32651/2024	MP		11411/2025
110	D-WP(C)/27455/2025	RABINDRA KUMAR NAYAK	DIBYARANJAN BEHERA	
	WP(C)/ /	MP		11412/2025
111	D-WP(C)/27455/2025	RABINDRA KUMAR NAYAK	GOPINATH MISHRA	
	WP(C)/ /	MP		11413/2025
112	D-WP(C)/10810/2004	SHYAMA SUNDAR DAS	M/S SANTOSH KUMAR SWAIN	
	WP(C)/10810/2004	MP		11414/2025
113	D-WP(C)/27460/2025	DR.BHAGYASHREE PADHAN	AVIJIT MISHRA	
	WP(C)/18837/2025	MP		11415/2025
114	D-WP(C)/26922/2025	SHANKAR EYE FOUNDATION, GANJAM	PRAJNARAJ MOHANTY	
	WP(C)/ /	MP		11416/2025
115	D-WP(C)/37088/2020	KSHAMANIDHI NAIK	DR.J.K.LENKA,M/S RAJIB RATH	
	WP(C)/37088/2020	MP		11417/2025
116	D-WP(C)/27462/2025	ESSEL MINING AND INDUSTRIES LTD	IPSIT AUROBINDO ACHARYA	
	WP(C)/ /	MP		11418/2025
117	D-WP(C)/26870/2025	JAYANTI MOHAPATRA	ASHIS KUMAR MISHRA	
	WP(C)/18522/2025	MP		11419/2025
118	D-WP(C)/18117/2025	SONALI PRADHAN		
	WP(C)/12369/2025	MP		11420/2025
119	D-WP(C)/27467/2025	SANTANU KUMAR KHATUA	BIDHUBHUSANA MOHAPATRA	
	WP(C)/ /	MP		11421/2025
120	D-WP(C)/27469/2025	BHABANI PRASANNA PATTANAIK	KUNAL KUMAR SWAIN	
	WP(C)/18885/2025	MP		11422/2025

121	D-WP(C)/27466/2025 WP(C)/ /	M/S ADITYA CHEMICALS MP	LAXMAN PRADHAN	11423/2025
122	D-WP(C)/27468/2025 WP(C)/ /	M/S SAI CHEMICALS MP	LAXMAN PRADHAN	11424/2025
123	D-WP(C)/27476/2025 WP(C)/ /	DAMODAR MAJHI MP	BADRINARAYAN PANDA	11425/2025
124	D-WP(C)/27478/2025 WP(C)/ /	THE EXECUTIVE ENGINEER ELECTRICAL, MP	SRINIVAS CHANDRA DASH	11426/2025
125	D-WP(C)/50338/2024 WP(C)/30549/2024	ANASUYA NANDA MP	RAJIB LOCHAN PATTNAIK	11427/2025
126	D-WP(C)/27486/2025 WP(C)/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	11428/2025
127	D-WP(C)/27485/2025 WP(C)/ /	AKHAYA DALAI MP	SUJATA DASH	11429/2025
128	D-WP(C)/22921/2025 WP(C)/16986/2025	KANHU CHARAN DAS MP	RANJIT MOHANTY	11430/2025
129	D-WP(C)/7764/2022 WP(C)/7764/2022	ANIRUDHA DASH MP	BHABANI SANKAR TRIPATHY (1)	11431/2025
130	D-WP(C)/27491/2025 WP(C)/ /	SUMITRA PRADHAN MP	PRONoy MOHANTY	11432/2025
131	D-WP(C)/27494/2025 WP(C)/ /	KISMATUN BIBI MP	DIPTI RANJAN BHOKTA	11433/2025
132	D-WP(C)/27493/2025 WP(C)/ /	CHANDAN KUMAR JENA MP	BIPIN KUMAR NAYAK	11434/2025
133	D-WP(C)/27487/2025 WP(C)/ /	NIRMAL PAL MP	RANJIT MOHANTY	11435/2025
134	D-WP(C)/27496/2025 WP(C)/ /	BRAMHANANDA BISOI MP	BIPIN KUMAR NAYAK	11436/2025
135	D-WP(C)/14925/2025 WP(C)/10932/2025	SUBRAT KUMAR SAHU MP	SATYAJIT MAHAPATRA	11437/2025
136	D-WP(C)/27161/2025 WP(C)/18714/2025	SILU BEHERA MP	LAXMINARAYAN PATEL	11438/2025
137	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, MP	ABHINAV MISHRA	11439/2025
138	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, MP	ABHINAV MISHRA	11440/2025
139	D-WP(C)/27489/2025 WP(C)/ /	SMRUTIRANJAN BISWAL MP	JAGAMOHAN PATTANAIAK	11441/2025
140	D-WP(C)/27501/2025 WP(C)/ /	GOVERNING BODY PANCHAYAT SAMITI COYANARA, MP	ABHINAV MISHRA	11442/2025
141	D-WP(C)/27497/2025 WP(C)/18876/2025	LALA DEBASIS RAY MP	SUKANTA KUMAR DALAI	11443/2025
142	D-WP(C)/27510/2025 WP(C)/ /	NANDA KISHORE BADAIAK MP	TUSAR KUMAR MISHRA	11444/2025
143	D-WP(C)/33398/2021 WP(C)/33398/2021	BIRSA XALXO @ BIRSHA ORAM MP	A.S.C.	11445/2025
144	D-WP(C)/24636/2025 WP(C)/16999/2025	PRAVAKAR SAHU MP	DR. BINODA KUMAR MISHRA	11446/2025
145	D-WP(C)/24636/2025 WP(C)/16999/2025	PRAVAKAR SAHU MP	DR. BINODA KUMAR MISHRA	11447/2025
146	D-WP(C)/12232/2023 WP(C)/12232/2023	GUPTA CHANDRA BIDIKA MP	SUSANTA KUMAR DASH	11448/2025
147	D-WP(C)/27513/2025 WP(C)/ /	NAKULADHAR NAIK MP	SUBHRANSU BHUSAN MOHANTY	11449/2025
148	D-WP(C)/12232/2023 WP(C)/12232/2023	GUPTA CHANDRA BIDIKA MP	SUSANTA KUMAR DASH	11450/2025
149	D-WP(C)/19544/2025 WP(C)/14238/2025	NIRANJAN SINGH MP	RAMANATH ACHARYA	11451/2025
150	D-WP(C)/27514/2025 WP(C)/ /	SASHIKANTA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	11452/2025
151	D-WP(C)/22846/2025 WP(C)/16595/2025	KAMALAKANTA SAMAL MP	DILLIP KUMAR MOHAPATRA	11453/2025
152	D-WP(C)/22740/2025	SAI ALOK JENA	DILLIP KUMAR MOHAPATRA	

	WP(C)/16466/2025	MP		11454/2025
153	D-WP(C)/22738/2025 WP(C)/16461/2025	BIKRAM KESHARI BEHERA MP	DILLIP KUMAR MOHAPATRA	11455/2025
154	D-WP(C)/27517/2025 WP(C)/ /	KUNI @ TUNI NAYAK MP	SUVASHISH PATTANAIK	11456/2025
155	D-WP(C)/27518/2025 WP(C)/ /	MANOJ KUMAR BHATRA MP	SUSANTA KUMAR MISHRA	11457/2025
156	D-WP(C)/26488/2025 WP(C)/18391/2025	SARASWATI DAS MP	GYANA RANJAN SETHI	11458/2025
157	D-WP(C)/27526/2025 WP(C)/ /	SUBASINI GAN MP	ANJAN KUMAR BISWAL	11459/2025
158	D-WP(C)/27528/2025 WP(C)/ /	SOUBHAGYA RANJAN BARIK MP	DILLIP KUMAR MOHAPATRA	11460/2025
159	D-WP(C)/27529/2025 WP(C)/ /	BISSNUPRIYA BASTI MP	DILLIP KUMAR MOHAPATRA	11461/2025
160	D-WP(C)/21693/2025 WP(C)/ /	PRIYABRATA GARANAIAK MP	SUDEEPTA KUMAR SINGH	11462/2025
161	D-WP(C)/27536/2025 WP(C)/ /	M/S UTKAL SUPPLIERS, GANJAM MP	SUDARSHAN NANDA	11463/2025
162	D-WP(C)/27538/2025 WP(C)/ /	RABINARAYAN MISHRA MP	HRUDANANDA MOHAPATRA	11464/2025
163	D-WP(C)/27539/2025 WP(C)/ /	DR. GAUTAM SAHOO MP	LALIT KUMAR MAHARANA	11465/2025
164	D-WP(C)/33398/2021 WP(C)/33398/2021	BIRSA XALXO @ BIRSHA ORAM MP	SANJEEV UDGATA	11466/2025
165	D-WP(C)/27541/2025 WP(C)/ /	RABINARAYAN MISHRA MP	HRUDANANDA MOHAPATRA	11467/2025
166	D-WP(C)/23635/2025 WP(C)/16824/2025	JAGANNATH SWAIN MP	SAMEER KUMAR DAS	11468/2025
167	D-WP(C)/27546/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL), TPCODIL, BIRSA MAHARANA MP		11469/2025
168	D-WP(C)/23590/2025 WP(C)/16227/2025	CHINMAYA KUMAR SWAIN MP	SAMEER KUMAR DAS	11470/2025
169	D-WP(C)/27551/2025 WP(C)/ /	RAJANIKANTA PATTANAIK MP	ASHUTOSH MOHANTA	11471/2025
170	D-WP(C)/27557/2025 WP(C)/ /	NABAKISHORE BEHERA MP	SRINIBASH SATAPATHY	11472/2025
171	D-WP(C)/27558/2025 WP(C)/ /	CHITTARANJAN MOHANTY MP	BIGYAN KUMAR SHARMA	11473/2025
172	D-WP(C)/27560/2025 WP(C)/ /	LUXMI TEA CO PRIVATE LTD, KOLKATA MP	SOUMYA RANJAN MOHANTY	11474/2025
173	D-WP(C)/27565/2025 WP(C)/ /	M/S.BIGYAN CHOUDHURY, CUTTACK MP	KAJAL SAHOO	11475/2025
174	D-WP(C)/27573/2025 WP(C)/ /	SANGEETA PATTNAIK MP	BIBHUTI BHUSAN CHOUDHURY	11476/2025
175	D-WP(C)/27576/2025 WP(C)/ /	PARDESHI KISSAN MP	RASHMI NARAYAN PATNAIK	11477/2025
176	D-WP(C)/8883/2025 WP(C)/6776/2025	MADHUSMITA SAHANI MP	BHABANI SHANKAR RAYAGURU	11478/2025
177	D-WP(C)/27580/2025 WP(C)/ /	SAROJ KUMAR SAHU MP	SIDHANT DAS	11479/2025
178	D-WP(C)/27583/2025 WP(C)/ /	BABITA KHEMUNDU MP	BIBHUTI BHUSAN CHOUDHURY	11480/2025
179	D-WP(C)/27586/2025 WP(C)/ /	M/S GHANASHYAM MISHRA AND SONS MP	PARADEEP SARANGI	11481/2025
180	D-WP(C)/27596/2025 WP(C)/ /	SURAJIT KUMAR BAGH MP	NIRANJAN LENKA	11482/2025
181	D-WP(C)/27601/2025 WP(C)/ /	HARIHARA PADHY MP	DEEPALI MAHAPATRA	11483/2025
182	D-WP(C)/27605/2025 WP(C)/ /	GURI @ GOURI CHALAN MP	ARIJEET MISHRA	11484/2025
183	D-WP(C)/27606/2025 WP(C)/ /	SATYABRATA PATRA MP	LAXMIKANTA MOHANTY	11485/2025

184	D-WP(C)/27604/2025 WP(C)/ /	MANI ROUT MP	SUBASH CHANDRA RATH	11486/2025
185	D-WP(C)/27608/2025 WP(C)/ /	BASANTI MUDULI MP	ARIJEET MISHRA	11487/2025
186	D-WP(C)/27782/2024 WP(C)/16377/2024	SUMAN MOHAPATRA MP	ASHOK KUMAR SAHOO	11488/2025
187	D-WP(C)/27590/2025 WP(C)/ /	SAILENDRI SI MP	MANAS RANJAN DASH	11489/2025
188	D-WP(C)/27590/2025 WP(C)/ /	SAILENDRI SI MP	MANAS RANJAN DASH	11490/2025
189	D-WP(C)/27616/2025 WP(C)/ /	BUTU MUDULI MP	ARIJEET MISHRA	11491/2025
190	D-WP(C)/27620/2025 WP(C)/ /	KAILAS CHALN MP	ARIJEET MISHRA	11492/2025
191	D-WP(C)/27624/2025 WP(C)/ /	RADHA PANGI MP	ARIJEET MISHRA	11493/2025
192	D-WP(C)/27625/2025 WP(C)/ /	M/S SURYANSU INDUSTRIAL ENGINEERING MP	MANAS RANJAN DASH	11494/2025
193	D-WP(C)/27627/2025 WP(C)/ /	BATI DORA MP	ARIJEET MISHRA	11495/2025
194	D-WP(C)/27629/2025 WP(C)/ /	LINGA KANHAR MP	ARIJEET MISHRA	11496/2025
195	D-WP(C)/27628/2025 WP(C)/ /	M/S SURYANSU INDUSTRIAL ENGINEERING MP	MANAS RANJAN DASH	11497/2025
196	D-WP(C)/27630/2025 WP(C)/ /	JANAKALYAN ORGANISATION FOR SOCIAL WELFARE MP	MANAS RANJAN DASH	11498/2025
197	D-WP(C)/27631/2025 WP(C)/ /	GOBINDA KHILLO MP	ARIJEET MISHRA	11499/2025
198	D-WP(C)/27636/2025 WP(C)/ /	RAJU MUDULI MP	ARIJEET MISHRA	11500/2025
199	D-WP(C)/27634/2025 WP(C)/ /	SASHANKA SEKHAR PRADHAN MP	BIBHU PRASAD DAS	11501/2025
200	D-WP(C)/27637/2025 WP(C)/ /	PURUSOTTAM MUDULI MP	ARIJEET MISHRA	11502/2025
201	D-WP(C)/27638/2025 WP(C)/ /	M/S. ASIAN SUPER SPECIALITY HOSPITAL MP	MANAS RANJAN DASH	11503/2025